

ITEM NO.111(MM)

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 2441/2015

WINDSOR PARK R.W.A.

Appellant(s)

VERSUS

VICE CHAIRMAN, GDA. & ORS.

Respondent(s)

(IA No. 9/2013 - EXEMPTION FROM FILING O.T., IA No. 197811/2023 - EXEMPTION FROM FILING O.T., IA No. 14/2016 - EXEMPTION FROM FILING O.T., IA No. 12/2016 - EXEMPTION FROM FILING O.T., IA No. 11/2015 - EXEMPTION FROM FILING O.T., IA No. 242429/2023 - INTERVENTION APPLICATION, IA No. 22384/2022 - INTERVENTION/IMPLEADMENT, IA No. 197810/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 8/2013 - PERMISSION TO FILE ANNEXURES, IA No. 13/2016 - PERMISSION TO FILE ANNEXURES AND IA No. 10/2015 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

WITH

SLP(C) No. 21898-21899/2016 (XI)

Date : 17-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mr. Puneet Singh Bindra, AOR

Mr. Bhaskar Aditya , AOR

For Respondent(s) Mr. S R Singh, Sr. Adv. (Mentioned by)

Mr. Rajeev Kumar Dubey, Adv.

Mr. Ashiwan Mishra, Adv.

Mr. Kamlendra Mishra, AOR

Mr. P.s. Patwalia, Sr. Adv.

Mr. Bhaskar Aditya , AOR

Mr. Shantanu Krishna, AOR

Mr. Puneet Singh Bindra, AOR

Mr. Pradeep Misra, AOR

Mr. Daleep Dhyani, Adv.

Mr. Suraj Singh, Adv.

Mr. Pradeep Aggarwal, Adv.
Mr. Lal Pratap Singh, Adv.
Mr. Umesh Pratap Singh, Adv.
Mr. Vaibhav Sharma, Adv.
Mr. Arjun Aggarwal, Adv.
Mr. Vishal Singh, Adv.
Ms. Sejal Jain, Adv.

Mr. Nikilesh Ramachandran, AOR

Mr. Krishnanand Pandeya, AOR

Mr. Avijit Mani Tripathi, AOR
Ms. Preeti Sehrawat, Adv.
Mr. Shahrukh Ahmad, Adv.

Mr. Sarad Kumar Singhania, AOR

Mr. Rana S Biswas, Adv.
Mr. Sunil Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed on behalf of the respondent no.2, list
these matters on 06.11.2024.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER